

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2016 &  
IA NO. 987 OF 2017**

**Dated: 5<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Indian Wind Power Association (IWPA) .... Appellant(s)**

**Vs.**

**Eastern Power Distribution Co. of Andhra Pradesh .... Respondent(s)  
Ltd. & Anr.**

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Ms. Purna Singh  
Mr. Gautam Prabhakar for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **25.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*